

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP-145(ND)/2012

IN THE MATTER OF:

SBPL Infrastructure Ltd. & Ors. Applicant/petitioners

Vs.

M/s. DLF SBPL Developers Pvt. Ltd. & Ors. Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 29.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the Applicant/petitioner : -
For the Respondent : Mr. U.K. Chaudhary, Sr. Adv. with Mr. Nakul
Gandhi, Mr. Utkarsh Maru & Mr. Himanshu
Viz, Advs.

ORDER

An affidavit dated 17.08.2018 has been filed in pursuance of directions issued in the order dated 11.07.2018. A copy thereof has been furnished to the counsel for the petitioner.

List for arguments on 10.09.2018.

—Sd—

(M.M.KUMAR)
PRESIDENT

—Sd—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)